IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

CPC 118 of 2000 (OA 33 of 1997)

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Present: Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

Hrishikesh Maji

- VS -

A.K. Chakraborty & Drs.

For the Applicant: Mr. Samir Kr. Ghosh, Counsel For the Respondents: Mr. B. Mukherjee, Counsel

Date of Order : 31-07-2003

ORDER

MR. B.P. SINGH, AM

Ld. Counsels for both the parties are present.

2. It has been submitted by the Ld. Counsel for the applicant that the order passed in O.A. 33 of 1997 has been substantially complied with and therefore, he is not interested in pursuing the present application. Accordingly, contempt proceedings is dropped and contempt application stands disposed of. However, liberty is given to the applicant to approach the appropriate forum, if he is further aggrieved.

Member(J)

Member(A)